NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No.1553/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018

NAME OF THE PARTIES: Autocop (India) Pvt. Ltd.

Vs

GMP Technical Solutions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016

ORDER

CP No.1553/I&BP/NCLT/MB/MAH/2017

At request of the parties, on the ground that settlement is likely to happen, list this matter for reporting settlement on 21.2.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)